Opining of Visa Office of Thailand in Madras

366. SHRI S. MUTHU MANI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have ap-poached the Government of Thailand to open a Visa Office of Thailand in Madras;

(b) whether it is a fact that the Indian Airlines has also made a request to this effect:

(c) whether there are only two Visa issuing Offices of Thailand in India at New Delhi and Calcutta and that the people from South India have to visit either Calcutta or Delhi for obtaining visa from the Emabassy of Thailand;

(d) whether the share of passengers going to Thailand from Southern States constitute more than 50%; and

(e) if so, what action Government have taken for getting established a Visa Office of Thailand in Madras?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) No, Sir.

(b) No, Sir.

(c) No, Sir. Thailand also maintains a Consulate in Mumbai.

(d) Statewise figures are not compiled.

(e) Does not arise.

Reports of the National Human Rights Commission

367. SHRI ASHOK MITRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of reports submitted by the National Human Rights Commission since it was set up;

(b) the principal issues and problems highlighted in these reports; and

(c) the measures Government have undertaken or propose to undertake in

the light of the recommendations of the Commission?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) to (c) The National Human Rights Commission has submitted the following three reports since its inception:—

- (i) Annual Report for 1993-94 (from October, 1993 to March, 1994).
- (ii) Annual Report for 1994-95 (from April, 1994 to March, 1995).
- (iii) Annual Report for 1995-96 (from April, 1995 to March, 1996).

The Annual Reports of the Commission of the years 1993-94 and 1994-95 have already been laid on the Table of both Houses of Parliament alongwith Memoranda of Action Taken on the recommendations and observations contained in it. The Commission has also submitted its Third Annual Report which is being processed for being laid on the Table of both Houses of Parliament alongwith an Action Taken Memorandum in the current session of Parliament.

गलत व्यक्तियों को पारपत्र जारी किया जाना

368. श्री कनक सिंह मोहन सिंह मंगरोलाः श्री नायमणिः

क्या विदेश मंत्री यह बताने की कृपा करेंगे किः

(क) क्या सरकार को पिछले एक वर्ष के दौरान गलत व्यक्तियों को पारपत्र जारी किए जाने के संबंध में कोई जानकारी मिली है;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है और इसके लिए जिम्मेदार पाए गए पारएत अधिकारियों के विरुद्ध राज्य-वार क्या कार्यवाही की गई है; और

(ग) पिछले तीन वर्षों के दौरान ऐसे गलत पारपत्रों पर कितने व्यक्तियों के विदेश जाने की जानकारी मिली है?

विदेश मंत्री (श्री इन्द्र कुमार गुजराल): (क) जी हो।

(ख) ब्यौरा संलग्न विवरण में दिया गया है। (नीचे देखिए) चूंकि इन सभी मामलों में पासपोर्ट वर्तमान